HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

Bilaspur, dated: 24 July, 2025

Following Peons of this Registry are promoted to the post of **Orderly** in **Level-2** of Pay Matrix (16100-50900), in the establishment of this High Court, on officiating capacity for a period of two years, from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name of Peons
1.	Shri Ramji Jagat
2.	Shri Ashok Kumar Yadav

By Order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur)

Registrar General

Endt. No. ____/ __/ __/ II-13-1/2025 (Pt.-III)

Bilaspur, dated: 4 July, 2025

Copy forwarded to: -

- 1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 2. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
- 3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 5. Additional Registrar (DE & E/Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 6. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 7. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 8. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 9. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 10. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 11. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 12. Assistant Registrar (Protocol)/Court Officer, High Court of C.G., Bilaspur,
- 13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 14. **Above mentioned 02 Employees,** High Court of Chhattisgarh, Bilaspur with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.

(Maneesh Kumar Thakur)

Registrar General